

National Company Law Tribunal

Allahabad Bench

CP NO. 94/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: Sybly Industries Ltd & ors.

SECTION OF THE COMPANIES ACT/I & B CODE: 230/232 of the Companies Act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	Shahid Kazmi	Advocate	Petitioner	Sh.
2.	KULDEEP SINGH	STA	O.L.	K. Singh

CP No. (CAA) 94/ALD/2017

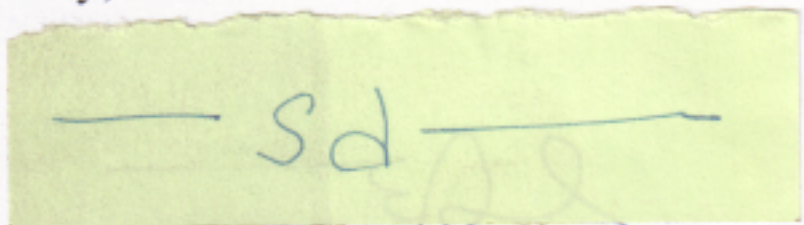
Sh. Shahid Kazmi, advocate for the petitioner. Sh Kuldeep Singh, proxy for the OL present. He seeks time to file supplementary affidavit, in response to the observation of this court made in its order dated 29.12.2017.

Hence, 10 working days is granted to the R.D for filing better affidavit in respect of the present Company Petition/ proposed Company Scheme.

The matter be listed on 30th January, 2018.

Date: 10/01/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)